NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

17. C.P.(IB)-888(MB)/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **22.02.2021**

NAME OF THE PARTIES: Sai Gr Impex Pvt Ltd
V/s
Gammon Engineers And Contractors Pvt Ltd
SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing.

Counsel for the petitioner is present and submits that he has received Rs. 10 Lakhs as part of the claim amount after filing the company petition. List this matter on 23.03.2021 for reporting settlement.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)